#### **CORRECTED AS ON 27.7.2018**



# LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION 2018

# LIST OF UNSTARRED QUESTIONS FOR ANSWER ON 27 JULY, 2018

**Total No. of Questions: 112** 

Total No. of Questions. 112			
DEPARTMENTS INDEX			
SL. NO	DEPARTMENT	QUESTION NOS.	
1	Environment	9, 10, 13*, 14, 81**,89, 105	
2	Forests	12, 34, 44, 46, 47, 48, 49, 57, 58, 59, 82	
3	Home	5, 15, 20, 30, 37, 45, 53, 54, 55, 76, 77, 80, 86, 87, 88, 92,	
		98, 101, 102, 110	
4	Ports	6, 7, 8, 39, 41, 42, 43, 72, 73***, 79, 104, 107, 108	
5	Public Works	16, 17, 18, 19, 21, 22, 23, 24, 31, 32, 33, 60, 61, 62, 67,	
		83, 84, 93, 94, 95, 96, 97, 99, 111	
6	Rural	2, 35, 36, 56, 85, 90, 103, 109	
	Development		
7	Science &	11, 91****	
	Technology		
8	Transport	3, 25, 26, 27, 28, 29, 38, 50, 51, 52, 64, 65, 66, 68, 69,	
		70*****, 71, 74, 75, 78, 100, 106*****, 112	
9	Vigilance	1, 4, 40, 63	

- \* Transferred to Revenue to be replied as Unstarred LAQ No. 99 on 1.8.2018.
- \*\* Transferred to Town and Country Planning to be replied as Unstarred LAQ No. 92 on 30.7.2018.
- \*\*\* Re-transferred to Water Resources and replied as Unstarred LAQ No. 81 on 26.7.2018.
- \*\*\*\* Transferred to Non-conventional Sources of Energy to be replied as Unstarred LAQ No. 105 on 31.7.2018.
- \*\*\*\* Transferred to Education to be replied as Unstarred LAQ No. 107 on 31.7.2018.
- \*\*\*\*\* Retransferred to Legal Metrology and replied as Unstarred LAQ No. 71 on 26.7.2018.

MEMBERS INDEX			
MEMBERS NAME	QUESTION NOS.		
Shri Aleixo Reginaldo Lourenco	1-14, 107		
Shri Ravi Naik	15-24		
Shri Digambar Kamat	25-38		
Shri Chandrakant Kavlekar	39-52, 111		
Shri Carlos Almeida	53-55		
Shri. Prasad Gaonkar	56-63		
Smt. Jennifer Monserrate	64-71		
Shri Antonio Fernandes	72-77, 105		
Shri. Nilesh Cabral	78-81		
Shri Wilfred D'Sa	82-85, 108, 110		
Shri Rajesh Patnekar	86-89, 106, 109		
Shri Glenn Ticlo	90-92		
Shri. Pravin Zantye	93-95		
Shri Clafasio Dias	96		
Shri Churchill Alemao	97		
Shri Nilkanth Halarnkar	98, 112		
Shri Isidore Fernandes	99-104		

# LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION 2018

# LIST OF UNSTARRED QUESTIONS FOR ANSWER 27 JULY 2018

### SHRI ALEIXO REGINALDO LOURENCO

## INSPECTION OF WORKS BY VIGILANCE DEPARTMENT

- 1. WILL the Minister for Vigilance be pleased to state:
  - (a) whether the Vigilance Department carried out inspection of works executed by various Government Departments / Autonomous Bodies/ PSUs during construction stage in the last three years;
  - (b) if so, the details of all such inspections; and
  - (c) furnish copies of inspection reports?

## SHRI ALEIXO REGINALDO LOURENCO

# PROPOSALS FOR DEVELOPMENT FROM CURTORIM AND CUNCOLIM CONSTITUENCIES

- 2. WILL the Minister for Rural Development be pleased to state:
  - (a) the number and details of proposals received by the Government from Curtorim and Cuncolim Constituencies during the last three years;
  - (b) the status of each of the proposals with the date of sanction in various villages of the two constituencies;
  - (c) the amount spent on the development work in the above Constituencies with details date wise / month wise / year wise separately;
  - (d) the number of works taken up and the number of work completed as on date; and
  - (e) the Panchayat wise details of the works already undertaken with estimated cost, date of commencement of work and the present status of work in each of the above constituencies?

#### SHRI ALEIXO REGINALDO LOURENCO

# FORMS SOLD BY TRANSPORT DEPARTMENT TO PRIVATE VENDORS

3. WILL the Minister for Transport be pleased to state:

- (a) whether the Government maintains the record of the various forms sold to the private vendors;
- (b) if so, the month wise details of same pertaining to the each vendor of Tiswadi Taluka since 1-4-2017 & details of the amount collected; and
- (c) the copies of the register maintained for the purpose for the said period?

### SHRI ALEIXO REGINALDO LOURENCO

# **VIGILANCE CIRCULAR**

- 4. WILL the Minister for Vigilance be pleased to state:
  - (a) the reasons for the Vigilance Department issuing Circular No. 545 dated 9-2-2018;
  - (b) the reasons the Government servants are involved in signature campaign and signing of petition against Police Officials; and
  - (c) whether any Police Officials / Officers on duty can stop any vehicle and take away the key of the vehicle before issuing challan?

#### SHRI ALEIXO REGINALDO LOURENCO

## REMOVAL OF CASINOS FROM RIVER MANDOVI

- 5. WILL the Minister for Home be pleased to state:
  - (a) whether the Government had made a statement in the year 2012 that Casinos would be removed from River Mandovi within a time frame of six months; the details of the action taken by the Government since then to move out Casinos from River Mandovi;
  - (b) whether the Government had made a statement in the year 2012 that casino Policy would be formulated within a time frame of six months; if so, the status of this Policy as on date;
  - (c) whether the Government Regulation Act barring the Goans from entering the Casino is in force; if so, the number of Goans arrested till date with their names and addresses;
  - (d) whether any action has been taken as on date on any Goans that have entered the Casino without proper permission; and
  - (e) whether any case has been brought to the notice of the Government of Goans that have become bankrupt and ruined their family life due to their addiction to visit Casinos in the State?

### SHRI ALEIXO REGINALDO LOURENCO

## **GOAN RIVERS AS NATIONAL WATERWAYS**

- 6. WILL the Minister for Ports be pleased to state:
  - (a) whether any proposals had been received to declare Goan Rivers as National Waterways on or after 1-1-2010;
  - (b) if so, the details of each proposal received and response of the Government thereto; furnish copies of relevant notings; and
  - (c) whether it is a fact that Government conveyed its agreement in respect to the National Waterways Bill, 2015 to the Department Related Standing Committee for Tourism, Transport & Culture and declaration of Goan Rivers as National Waterways to IWAI in the year 2015; if so, furnish copies of correspondence conveying approval / agreement?

#### SHRI ALEIXO REGINALDO LOURENCO

## PUBLIC CONSULTATION FOR NATIONAL WATERWAYS

- 7. WILL the Minister for Ports be pleased to state:
  - (a) whether any public consultation was undertaken regarding signing of MOU with IWAI and MPT for development of National Waterways in in the State; if so, the details of such consultation;
  - (b) whether any oral and / or written suggestions or objections were received from public / NGOs / Organizations regarding the said MOU; if so, the specific details of action taken on each suggestion or objection received; and
  - (c) whether any NGO / Organization has requested for appointment with the Minister for Ports to submit a presentation regarding proposed tripartite MOU prior to its signing; if so?

#### SHRI ALEIXO REGINALDO LOURENCO

# **BOARD OF TRUSTEES OF MPT**

- 8. WILL the Minister for Ports be pleased to state:
  - (a) the name and designation of all representatives of State Government on the Board of Trustees of Mormugao Port Trust (MPT) in last five years;
  - (b) the date /s of all meetings of Board of Trustees of MPT attended by said Trustee representing the State Government in the last five years with details of minutes of each meeting attended;

- (c) the details of all proposals or objections made by said Trustee to the Board of Trustees MPT on behalf of the State Government;
- (d) whether the State Government gives instructions to said representative Trustee prior to meeting of Board of Trustees MPT, and / or whether the said trustee debriefs the State Government after meeting of Board of Trustees of MPT;
- (e) if so, the details of all such instructions and / or debriefs in the last five years;
- (f) if not, whether the Government will consider putting the system in place by holding prior briefing and debriefing, so that views of State Government on the functioning, management, expansion projects, etc. of MPT are conveyed to their Board of Trustees; and
- (g) whether Government will consider nominating Minister of Ports as its Representative Trustee on MPT Board in future?

#### SHRI ALEIXO REGINALDO LOURENCO

## NEW FISHING FINGER JETTY AT VASCO BAY

- 9. WILL the Minister for Environment be pleased to state:
  - (a) the reason the Government is building new fishing finger jetty at Vasco Bay but not modernizing the existing fishing jetty;
  - (b) whether the MPT desires to build POL or Coal terminal at the existing jetty;
  - (c) whether the fisherman will be relocated after building the new jetty; and
  - (d) the future plans of the Government in respect to the existing old jetty?

## SHRI ALEIXO REGINALDO LOURENCO

# NOTIFICATION OF FISHING VILLAGES UNDER CRZ

- 10. WILL the Minister for Environment be pleased to state:
  - (a) whether the Government is aware that it is empowered to notify "fishing villages" under CRZ Notification 2011;
  - (b) whether Government is aware that all foreshore facilities required for fishing and fishery allied activities such as traditional fish processing yards, boat building or repair yards, net mending yards, ice plants, ice storage, auction halls, jetties etc. can be permitted by Gram Panchayats within fishing villages in CRZ area
  - (c) the details of "fishing villages" notified in last five years; if not notified, the reasons therefor; and

(d) the steps taken by the Government or proposed to take to expedite the notification of "fishing villages" in the State?

#### SHRI ALEIXO REGINALDO LOURENCO

# **FUNCTIONING OF GOA WASTE MANAGEMENT CORPORATION**

- 11. WILL the Minister for Science and Technology be pleased to state:
  - (a) whether the Government had proposed to take immediate steps to make Goa Waste Management Corporation (GWMC) fully functional by June 2017;
  - (b) if so, the status of the Corporation as on date;
  - (c) the complete details on the functions of this Corporation; and
  - (d) the location of Goa Waste Management Corporation, its strength in terms of its employees with their names, qualifications and designations?

#### SHRI ALEIXO REGINALDO LOURENCO

# SHIFTING JURISDICTION OF NATIONAL GREEN TRIBUNAL

- 12. WILL the Minister for Forests be pleased to state:
  - (a) whether the Government had written to Union Ministry of Environment, Forests and Climate Change requesting shifting of jurisdiction of National Green Tribunal over State of Goa to the Principal Bench at New Delhi; and
  - (b) if so, furnish copy of all communications and relevant notings?

#### SHRI ALEIXO REGINALDO LOURENCO

# REHABILITATION OF FAMILIES AFFECTED AT BAINA <u>DEMOLITION</u>

13. Transferred to Revenue to be replied as Unstarred LAQ No. 99 on 1.8.2018.

#### SHRI ALEIXO REGINALDO LOURENCO

## **ILLEGAL DREDGING**

- 14. WILL the Minister for Environment be pleased to state:
  - a) the action initiated on MPT for conducting illegal dredging in respect to the petition filed by the Old Cross Fishing Canoe Owners

- Cooperative Society Ltd. and Baina Ramponkar & Fishing Canoe Owners Society in the NGT;
- b) the amount of loss to the exchequer;
- c) the action initiated on all those Officers concerned; and
- d) whether dredging will continue at the navigational channel despite the report of expert member of the Goa Coastal Zone Management Authority in his site inspection dated 22/7/15 that sand erosion will cause drastic morphological changes within the estuary and also lead to washing away of the entire area of Sancoale, Chicalim, Baina and Kharewada?

#### SHRI RAVI S. NAIK

## TRAFFIC MANAGEMENT PLAN FOR PONDA TOWN

- 15. WILL the Minister for Home be pleased to state:
  - (a) whether the Ponda Traffic Police Cell has prepared any traffic management plan for Ponda Town;
  - (b) if so, the details of the plan, date the plan was prepared and executed;
  - (c) whether the Stake holders have been taken into confidence;
  - (d) whether R.T.O., local MLA, Officers of PWD( Roads Division), Ponda Municipal Council are taken into confidence; and
  - (e) whether the Collector, South Goa has notified the changes in traffic management?

#### SHRI RAVIS. NAIK

# FIXING OF WIRE MESH AT BORIM BRIDGE

16. WILL the Minister for Public Works be pleased to state the expenditure incurred towards fixing of wire mash at Borim bridge with details such as estimated amount, tender amount, name & address of contractor?

## SHRI RAVI S. NAIK

# CONTRUCTION OF ROAD FROM HOTEL AMIGOS TO KHANDEPAR BRIDGE

- 17. WILL the Minister for Public Works be pleased to state:
  - (a) the present status of construction of road (National Highway) from Hotel Amigos to Khandepar bridge;

- (b) the details of estimated cost, tender and work awarded cost, date of land acquisition, total area of land acquired with length and width, cost of land acquisition;
- (c) whether any additional land has been acquired; if so, the date of additional land acquisition and total area; and
- (d) the proposed measurement of road (length and width) at the initial stage and present alignment?

#### SHRI RAVI S. NAIK

## PURCHASE OF SEWERAGE PIPLINE

- 18. WILL the Minister for Public Works be pleased to state:
  - (a) the details of the procedure followed for purchase of sewerage pipeline by the Government; and
  - (b) the total number of pipes purchased by the Government since 2015 till date with their cost and specifications?

## SHRI RAVI S. NAIK

## CONSTRUCTION OF ROAD FROM BORIM BRIDGE TO MARGAO

19. WILL the Minister for Public Works be pleased to state the status of construction of road from Borim Bridge to Margao with the details such as name of contractor, estimated cost and tender cost?

#### SHRI RAVI S. NAIK

## SETTING UP OF COASTAL AREA PLANNING STATION

- 20. WILL the Minister for Home be pleased to state:
  - (a) whether the Government is planning to set up a Coastal Area Planning Station to uplift Crime Investigation Department;
  - (b) if so, whether the Government will absorb the students that have passed out the Diploma Course of Security and Investigation Technology;
  - (c) if not, the kind of career opportunities that will be available to these students:
  - (d) whether the Government had assured the students of being absorbed in the Police Department, or Crime Branch or Forensic Department or any other branch of Government; and
  - (e) whether the Government has assured the students that the course will be converted from Diploma to Degree; if so, details thereof?

#### SHRI RAVI S. NAIK

## DEVELOPMENT PROJECTS FUNDED BY CENTRAL GOVERNMENT

- 21. WILL the Minister for Public Works be pleased to state:
  - (a) the details of allocation of Central fund for the various development projects under the Central Government for the State Schemes since 1-3-2015 till date:
  - (b) the details of fund received through Central Government for development project scheme since 2015 till date;
  - (c) the details of project/ scheme, name of development project, estimated cost, date of tender, date of work order issued, date of completion;
  - (d) the names of the schemes, the funds received and their status; and
  - (e) the constituencies in which the schemes are implemented?

#### SHRI RAVI S. NAIK

# CONSTRUCTION OF BYPASS ROAD FROM AMIGOS HOTEL TO SAFA MASJID AND MRF

22. WILL the Minister for Public Works be pleased to furnish copies of all documents with plan in respect of initial proposal of construction of bypass road between Hotel Amigos to Safa Masijid, Hotel Amigos to M.R.F. with date of proposal and date of notification of land acquisition, the original route plan and realignment plan with dates?

#### SHRI RAVI S. NAIK

## PENDING BILLS OF CONTRACTORS

- 23. WILL the Minister for Public Works be pleased to state:
  - (a) the Division-wise details of the types of grants allotted by the Government for last 3 years;
  - (b) the total liability of the Public Work Department since 1-4-2015 till date:
  - (c) the details of the pending bill of contractors since 1-4-2015 till date such as name of contractor, name of work, pending amount and reasons for pendancy Constituency wise?

#### SHRI RAVI S. NAIK

## **WORKS IN PONDA CONSTITUENCY**

24. Will the Minister for Public Works be pleased to state:

- (a) the development works in Ponda Constituency as given below in respect to revenue and budget and present status, date of estimates prepared, date of technical sanction, date of tender, date of acceptance of tender, date of work executed, date of completion and the estimated amount;
- (b) reconstruction of Culvert on the main road at Mestwada Curti in VP Curti-Khandepar;
- improvement of road from Ponda post office to Dhavali bypass, hotmix carpet to all roads in Varkhandem, Panditwada and Upper Bazzar, Rajiv Kalamandir, curve and widening of Opa-Kodar road at Opa in V.P Khandepar; road leading to houses of Sri Gaunkar and others at Opawada Khandepar; road from Magdum factory towards Mahashe in V.P. Curti Khandepar, roads of Khandpabandh area in Ward No. 6 and 7, providing protective measures and improvement of main road at Opa Opawada junction in village panchayat curti Khandepar; improvement of gutters & roadside; improvement of all roads near Rajiv Kalamandir and surrounding areas; improvement of road from Ponda post office to Dhavali bypass & others branch roads with hot mix carpet;
- (d) construction of roadside gutter and protection wall at Nandan Khandepar, construction of drain, road side & pathways in around Naga masjid area; construction of drain and road side of Deepnagar; construction of retaining wall at zingdemol in V.P Curti Khandepar; construction of road from Baga to Shantadurga Temple at Khandepar;
- (e) providing protective measures to the internal road at ST.Cruz, widening of road from Curti-Borim by-pass road to Gavaliwada, Curti in V.P. Curti-Khandepar;
- (f) repairs to the protection wall near Beig's house at Shantinagar; and
- (g) urgent thermoplastic painting of newly hot mixed road at Shantinagar in Ponda Constituency;

#### SHRI DIGAMBAR KAMAT

## PURCHASES MADE BY KTC

- 25. Will the Minister for Transport be pleased to state:
  - (a) the total expenditure incurred by KTC on purchases of various materials/parts/fuel/oil etc. from 01/01/2015 to 31/12/2017;
  - (b) the year wise details of the names of suppliers and items purchased;
  - (c) whether the KTC follows tendering system; and

(d) if so, the details of tenders including copies of tender notices, quotes received, minutes of the Purchase Committee recommending lowest bidder and the copy of supply order?

## SHRI DIGAMBAR KAMAT

## **SUSPENSION OF DRIVING LICENSE**

- 26. Will the Minister for Transport be pleased to state:
  - (a) the number of challan issued by Officials of the Directorate of Transport to drivers of two wheelers and four wheelers from 01/01/2017 till date;
  - (b) the details with their names, addresses, violation of traffic rule for which challan was issued etc. and the total amount of fine collected;
  - (c) the number of licenses that have been postponed for suspension for 3 months with details thereof;
  - (d) whether any license has been suspended and under which provisions of Law; and
  - (e) whether the licenses have been returned to the driver?

#### SHRI DIGAMBAR KAMAT

## **BUS OPERATING ON ELECTRIC BATTERY IN THE STATE**

- 27. Will the Minister for Transport be pleased to state:
  - (a) whether the KTC introduced any bus operating on electric battery in the State;
  - (b) if so, the details such as name of the supplier, cost of such bus, if acquired by KTC, copy of tender notice, number of bids received;
  - (c) furnish copy of minutes of Purchase Committee recommending this bus; and
  - (d) the benefits to KTC and the passengers?

#### SHRI DIGAMBAR KAMAT

# TERMINUS/BUS STANDS CONSTRUCTED BY KADAMBA TRANSPORT CORPORATION

- 28. Will the Minister for Transport be pleased to state:
  - (a) the total number of Bus Terminus/Bus Stands constructed by KTC/managed by KTC;
  - (b) the details such as cost incurred, location and revenue earned from each Bus Terminus /Bus stand; and

(c) the total expenditure incurred on each Bus Terminus/Bus stand?

#### SHRI DIGAMBAR KAMAT

# **ACCIDENTS BY KADAMBA BUSES**

- 29. Will the Minister for Transport be pleased to state:
  - (a) the number of KTC buses that have met with an accident from 01/04/2015 till 31/03/2018;
  - (b) the details such as date of accident, location, type of accident, number of vehicle, name of the driver, time of accident etc;
  - (c) whether there were any serious casualties during such accidents; if so, the details of casualties/passengers such as their names and addresses;
  - (d) the reasons of such accidents and steps initiated to curb such accidents;
  - (e) whether the KTC has paid any compensation to their employees who suffered in the accident, if so details thereof; and
  - (f) whether the KTC has paid any compensation to the passengers that suffered in the accident with details thereof?

#### SHRI DIGAMBAR KAMAT

# MACHINERY PURCHASED FOR CHECKING TRAFFIC VIOLATION

- 30. Will the Minister for Home be pleased to state:
  - (a) the machinery/equipment purchased by the Government for checking traffic violations from 01/01/2016 till date with details such as type of equipment, cost of equipment, and purpose of purchase of such equipment;
  - (b) whether all the equipment has been used by Traffic Police and the amount collected for various traffic violations detected by such equipment; and
  - (c) the manpower required for using such equipment?

## SHRI DIGAMBAR KAMAT

# PROMOTION FROM ASSISTANT ENGINEER TO EXECUTIVE ENGINEER

- 31. Will the Minister for Public Works be pleased to state:
  - (a) the total number of Assistant Engineers promoted to Executive Engineers from 01-01-2015 till date;

- (b) the details such as name, date of promotion, date of recruitment in Department, place of posting as Executive Engineer;
- (c) whether the seniority has been maintained while giving promotion; and
- (d) if not, the reasons for not maintaining the seniority and names of Engineers that have not been promoted/have been affected due to the this?

#### SHRI DIGAMBAR KAMAT

## PROMOTION FROM JUNIOR ENGINEER TO ASSISTANT ENGINEER

- 32. WILL the Minister for Public Works be pleased to state:
  - (a) the number of Junior Engineers promoted to Assistant Engineers from 01-01-2015 till date;
  - (b) the details such as name, date of promotion, date of recruitment in Department, place of posting as Assistant Engineer;
  - (c) whether the seniority has been maintained while giving promotions; and
  - (d) if not, the reasons for not maintaining the seniority and the names of the engineers that have not been promoted/have been affected due to this?

#### SHRI DIGAMBAR KAMAT

# PROMOTION FROM EXECUTIVE ENGINEER TO SUPERINTENDING ENGINEER

- 33. WILL the Minister for Public Works be pleased to state:
  - (a) the number of Executive Engineers have been promoted to Superintending Engineers from 01-01-2015 till date; and
  - (b) the details such as name, date of promotion, date of recruitment in Department, place of posting as Superintending Engineer;
  - (c) whether seniority has been maintained while giving promotion; and
  - (d) if not, the reasons for not maintaining the seniority and names of the engineers that have not been promoted/have been affected due to this?

#### SHRI DIGAMBAR KAMAT

## TREES POSING DANGER

34. WILL the Minister for Forests be pleased to state:

- (a) whether Government has identified the trees that post danger to life and property in the Margao Constituency during last 3 years;
- (b) if so, the details of inspections conducted such as date of each inspection, name and designation of the Official that carried out inspection;
- (c) whether any complaint has been made regarding these dangerous trees by the people to the Forest Department during the last 3 years; and
- (d) if so, the name and address of the complainant, date of complaint made, location, action taken thereon by the Department?

#### SHRI DIGAMBAR KAMAT

## PROJECTS UNDERTAKEN BY RDA

35. WILL the Minister for Rural Development be pleased to state the Constituency-wise details of the number of projects undertaken by the Government in various parts of the State during last 3 years with details such as name of the project, name and address of the contractor, location, date of work order, value of work order, date of commencement and completion of work and the present state of each work?

#### SHRI DIGAMBAR KAMAT

## WORKS UNDERTAKEN BY RDA

- 36. WILL the Minister for Rural Development be pleased to state:
  - (a) the details of all the works undertaken by Government in the State from 01-01-2016 till date such as name of the work, location, estimated cost, amount of work order, date of commencement and completion of work, amount of bills paid as on date, name and address of the executing agency; and
  - (b) the present status of each work?

#### SHRI DIGAMBAR KAMAT

## **ISSUE OF CHALLAN**

- 37. WILL the Minister for Home be pleased to state:
  - (a) the number of challans issued by Traffic Police for violation of Traffic Rules from 1/1/2017 till date, with details such as names, addresses, traffic rule violated for which challan was issued and fine collected; and

(b) the number of licenses that have been recommended for suspension to Director of Transport and the provisions of law by which licenses are recommended for suspension?

## SHRI DIGAMBAR KAMAT

## KTC BUSES FOR SCHOOL STUDENTS

- 38. WILL the Minister for Transport be pleased to state:
  - (a) whether the KTC is plying school buses for the benefits of school students;
  - (b) if so, the names and addresses of schools the buses ply, number of buses allotted for students, number of trips made; and
  - (c) whether the KTC collects any fees/charges from the concerned school/school students; if so, the details thereof?

## SHRI CHANDRAKANT KAVLEKAR

# LAND RECLAIMED ALONG RIVERS FOR PORTS, HARBOURS, JETTIES

- 39. WILL the Minister for Ports be pleased to state:
  - (a) the list of all land reclaimed along Mandovi, Zuari and other rivers in the State for the purpose of port, harbours, jetties, etc. in the last 30 years along with detailed of such as whether permission was issued for reclamation, survey numbers allotted to the land and the revenue collected:
  - (b) whether the Government is aware that MPT had leased out water area in Zuari River near Sancoale and Nauxim to private companies in the last 10 years; if so, whether the MPT or Captain of Ports owns the said area; and
  - (c) if Captain of Ports owns the area, the steps Government is taking to revoke the lease and recover the lease amount from MPT?

### SHRI CHANDRAKANT KAVLEKAR

## CLEARANCE FOR EMPLOYEES TRAVELLING ABROAD

- 40. WILL the Minister for Vigilance be pleased to state:
  - (a) the number of Government employees that were given clearance for travelling abroad including the names of the Officers, the location of travel and purpose of travel; and

(b) the list/details of all Government employees that have vigilance cases pending against them and were also given clearance for promotion, deputation, transfer, etc.; the details of pending cases and the post for which NOC is issued?

#### SHRI CHANDRAKANT KAVLEKAR

# **INDIAN NATIONAL WATER WAYS ACT**

- 41. WILL the Minister for Ports be pleased to state:
  - (a) furnish copies of all correspondence and file notings regarding reports, consent etc. submitted by Water Resources Department to bring 6 rivers of the State under Indian Waterways Act; and
  - (b) the list of all proposals for projects under Indian Waterways Act 2016 along the 6 Goan river which are pending or have been given NOC or approval by Water Resources along with the status of these proposals?

## SHRI CHANDRAKANT KAVLEKAR

## **NATIONALIZATION OF RIVERS IN THE STATE**

- 42. WILL the Minister for Ports be pleased to state:
  - (a) the role of the Government in nationalization of Rivers in the State;
  - (b) whether the Government has received any draft MOU from the Centre; if so, furnish copy of the same;
  - (c) the stand of the Government on this issue; whether the Government is in favour of nationalization of the rivers and if so, the reasons therefor;
  - (d) the benefits of nationalization of rivers to the people of the State and whether the Government will have control on the rivers once they are nationalized:
  - (e) whether the Government has made any Environmental Impact Assessment Study vis-à-vis dredging and other development to be taken up in the nationalization Scheme; and
  - (f) if so, furnish a copy of the said study report?

## SHRI CHANDRAKANT KAVLEKAR

## SATELLITE PORT AT BETUL

- 43. WILL the Minister for Ports be pleased to state:
  - (a) whether the Government has received any request from MPT to acquire land for the Satellite Port at Betul;

- (b) if so, the details thereof;
- (c) whether the Government has agreed in principle with the Central Government for proposed Satellite Port of MPT in Betul coastal area;
- (d) whether any correspondence between the Authorities of the State and Central Government has been made;
- (e) if so, the details of the correspondence made;
- (f) whether the State Government is aware of the opposition to the said project from the local people of Nakeri-Betul Village Panchayat of Quepem Constituency and surrounding coastal belt;
- (g) whether the Government has received any memorandum or correspondence from the said Village Panchayat or other surrounding Panchayats, NGOs, Organizations, objecting to the project; and
- (h) if so, the detailed plan of action the Government has taken to ensure that no satellite Port is constructed in Betul?

## SHRI CHANDRAKANT KAVLEKAR

## **PRIVATE FOREST**

- 44. WILL the Minister for Forests be pleased to state:
  - (a) whether any criteria is followed to classify area as private forests;
  - (b) if so, the details thereof;
  - (c) whether the area under private forest coverage has already been demarcated or is it still in process; if so, the details thereof;
  - (d) whether the same will be opened for discussions/hearing with those affected; if so, the details thereof; and
  - (e) the procedure presently adopted with regards to applications for conversion of sanads pertaining to land which is marked as prospective private forest with details especially pertaining to large survey numbers of which only a part which has been marked as prospective private forests?

#### SHRI CHANDRAKANT KAVLEKAR

# **EXISTING STRUCTURES IN EVACUEE PROPERTY**

- 45. WILL the Minister for Home be pleased to state:
  - (a) whether the Government is aware that there are existing structures in Evacuee Property which are in dilapidated condition in the State;
  - (b) whether the Government will certify that such structures are in a dilapidated condition particularly in public places;

- (c) if so, the action Government will take in removing such structures in areas where there are occupants residing, carrying business or any other purpose; and
- (d) whether the Government intends to take up repairs/reconstruction of such structures, so that there is no loss of business or loss of life?

### SHRI CHANDRAKANT KAVLEKAR

## PROMOTION OF CASHEW PLANTATION

- 46. WILL the Minister for Forests be pleased to state:
  - (a) whether the Government is promoting the cashew plantation rejuvenation scheme;
  - (b) if so, whether cashew grafts or cashew seedlings are supplied;
  - (c) whether the Government is aware of forest cashew plantations being in danger as big plantations are damaged due to Stem borer pest attack and the same has spread in private cashew plantation; and
  - (d) whether any drive has been taken up by the Government to control the pest?

#### SHRI CHANDRAKANT KAVLEKAR

# **DEVELOPMENT OF MEDICINAL PLANT SCHEMES**

- 47. WILL the Minister for Forests be pleased to state:
  - (a) whether Government is implementing the development of medicinal plant schemes;
  - (b) if so, the details of schemes and the medicinal plants included in the schemes;
  - (c) whether this project can be taken up by unemployed youth; and
  - (d) whether the scheme has any provision of market link/or Government had tie up with any Ayurvedic Company with details thereof?

#### SHRI CHANDRAKANT KAVLEKAR

# GOA STATE VRIKSHAMITRA AWARD

- 48. WILL the Minister for Forests be pleased to state:
  - (a) whether the Government is implementing the Goa State Vrikshamitra Award;
  - (b) if so, the date the award was established;
  - (c) the eligibility criteria for the Award;

- (d) the types of plantations included; whether horticulture plantation is included and the minimum area required; and
- (e) the details of the Award winner from 2015 till date?

#### SHRI CHANDRAKANT KAVLEKAR

## **IMPLEMENTING WESTERN GHATS PROGRAMME**

- 49. WILL the Minister for Forests be pleased to state:
  - (a) whether the Government is implementing Western Ghats Programme in the forest areas in the Western Ghat Talukas; if so, the details thereof;
  - (b) the details of the soil conservation structures/activities conducted in the Western Ghats with expenditure incurred from 1-3-2016 till date and the maintenance cost;
  - (c) the programmes conducted for scheduled tribe under scheduled tribe schemes with details from 1-3-2016 till date; and
  - (d) the detail guidelines to set up the Eco-tourism in the Western Ghats areas in private properties?

#### SHRI CHANDRAKANT KAVLEKAR

## PONDICHERRY REGISTERED VEHICLES IN THE STATE

- 50. WILL the Minister for Transport be pleased to state:
  - (a) whether the Government has any mechanism to track the number of Goa residents that have registered their vehicles in Pondicherry; and
  - (b) if so, the number of vehicles belonging to Goan residents that have been registered in Pondicherry with details such as name and address of the owner; type of vehicle, cost of the vehicle, tax paid to Pondicherry Government and loss to the State Government?

## SHRI CHANDRAKANT KAVLEKAR

# **CARS REGISTERED AS TOURIST TAXIS**

- 51. WILL the Minister for Transport be pleased to state:
  - (a) the total number of cars registered as tourist taxis in the State;
  - (b) the total number of taxi drivers holding batches that are alive;
  - (c) whether tourist taxis owners are permitted to employ drivers from outside the State; if so, the total number of such drivers;
  - (d) the status of installation of digital meters on tourist taxis; and

(e) whether any permits have been cancelled in the last three years; if so, the reasons for the same?

# SHRI CHANDRAKANT KAVLEKAR

# **USE OF SMART CARD LICENSES**

- 52. WILL the Minister for Transport be pleased to state:
  - (a) the number of units of smart card readers in stock with the RTO;
  - (b) the information stored in the smart card license;
  - (c) the number of smart card readers actively in use by the RTO/Traffic police; and
  - (d) whether the smart card readers are not actively in use; if so, the reason people are made to pay for smart card licenses instead of an ordinary card?

## SHRI JOSE LUIS CARLOS ALMEIDA

# <u>UPGRADATION OF SANCTIONED STRENGTH OF VASCO POLICE</u> STATION

- 53. WILL the Minister for Home be pleased to state:
  - (a) the details of sanctioned strength of police personnel for Vasco Police Station and details of the notification denoting such sanctioned strength;
  - (b) details of current strength of Vasco Police Station;
  - (c) whether the Government has any proposal to enhance and upgrade the strength of Vasco Police Station in view of the manifold increase in human and vehicle population and commercial/industrial establishments within its jurisdiction in last 20 year with consequent rise in crime, public safety and security issues; and
  - (d) if so, the details thereof?

#### SHRI JOSE LUIS CARLOS ALMEIDA

# **CONDITION OF VEHICLES ALLOTTED TO VASCO POLICE STATION**

- 54. WILL the Minister for Home be pleased to state:
  - (a) the details of all vehicles allotted to Vasco Police Station;
  - (b) the details of kilometers run and general condition of each vehicle;
  - (c) the details of breakdowns and maintenance work done for each vehicles in the last two years;

- (d) whether the Government is satisfied with the condition of the said vehicles, particularly those allocated for PCR duty, considering the need to deploy them for public emergency duties; and
- (e) the details of steps taken or proposed to be taken to allot new vehicles for Vasco Police Station?

## SHRI JOSE LUIS CARLOS ALMEIDA

# LIVING CONDITIONS IN VASCO POLICE STATION AND BAINA OUTPOST

- 55. WILL the Minister for Home be pleased to state:
  - (a) whether the Government is aware of rainwater ingress from roofs of Vasco Police Station and Baina Police Outpost;
  - (b) if so, the steps taken or proposed to be taken to mitigate the leakage problem and improve the living conditions of Police Personnel and general public; and
  - (c) the details of all civil and electrical works done in Vasco Police Station and Baina Outpost buildings and premises for the last two years?

#### SHRI PRASAD GAONKAR

# SCHEMES AVAILABLE UNDER RURAL DEVELOPMENT AGENCY

- 56. WILL the Minister for Rural Development be pleased to state:
  - (a) the various schemes available under Rural Development Agency;
  - (b) the year-wise details of the total applications received by the Rural Development Agency under various schemes from Village Panchayat Molcarnem and Caurem-Pirla, from Quepem Taluka for the years from 2015-16, 2016-17, 2017 till date;
  - (c) the year-wise details of the total applications received by Rural Development Agency under various schemes from Village Panchayats of Uguem, Bhati, Curdi-Vadem, Netravali, Rivona from Sanguem Taluka for the years from 2015-16, 2016-17, 2017 till date;
  - (d) the total approved/sanctioned order by the Department from the years 2015-16, 2016-17, 2017 till date to the above state Village Panchayats of Sanguem and Quepem Taluka; and
  - (e) the reasons the works are not taken up despite work orders issued in the Village Panchayats of Sanguem and Quepem Taluka?

#### SHRI PRASAD GAONKAR

# LAND ACQUIRED FROM PRIVATE PARTIES BY FOREST DEPARTMENT

- 57. WILL the Minister for Forests be pleased to state:
  - (a) the total area of land acquired from the private parties by the Forest Department till date; and
  - (b) whether the Government has conducted any survey on lands that have been acquired by the Forest Department; if so, details thereof?

#### SHRI PRASAD GAONKAR

# PLAN TO PROMOTE TOURISM IN SANGUEM CONSTITUENCY

- 58. WILL the Minister for Forests be pleased to state:
  - (a) whether the Government has any plan to promote Tourism in Village Panchayat Netravali in Sanguem Constituency which are dependent on Saveri and Mainapi waterfalls; if so, the details thereof;
  - (b) whether it is a fact that the Sanguem Constituency is covered with forest and wildlife;
  - (c) if so, the action the Government has taken in this regard to promote wild life tourism; and
  - (d) if the Government has no facility to promote tourism in Wildlife area/Forest area, the means by which development will take place in the area?

#### SHRI PRASAD GAONKAR

# CONSTRUCTION OF ROAD, WATER AND LIGHT UNDER FOREST AREA

- 59. WILL the Minister for Forests be pleased to state:
  - (a) whether the Government has any plan for construction of roads and providing electricity and water facility under forest area/wildlife;
  - whether the Government is aware that some tribal villages come under Government acquired forest area/wildlife area such as Karla, Kaughatav, Juna, Mangal, Saljini where there are no facilities of electricity and road;
  - (c) the steps the Government intends to take to provide electricity, roads and water supply to these areas; and
  - (d) if not, the reasons therefor?

#### SHRI PRASAD GAONKAR

## WORKS CARRIED OUT BY PWD IN QUEPEM TALUKA

60. WILL the Minister for Public Works be pleased to state the details of all the works carried out, tenders passed and pending works by the PWD in Village Panchayat Molcornem and village Panchayat Caurem-Pirla for the year 2015-2016, 2016- 2017 and 2017-2018 till date?

#### SHRI PRASAD GAONKAR

## PWD WORKS CARRIED OUT IN SANGUEM TALUKA

- 61. WILL the Minister for Public Works be pleased to state:
  - (a) the details of all the works carried out by the PWD in Village Panchayats of Rivona, Netravali, Vaddem-Curti, Bhati, Uguem and Sanguem Municipal area for the years 2015-2016, 2016- 2017 and 2017-2018 till date:
  - (b) the details of all tenders passed by the PWD for the Village Panchayats of Rivona, Netravali, Vaddem-Curti, Bhati, Uguem and Sanguem Municipal area for the years 2015-2016, 2016- 2017 and 2017-2018 till date; and
  - (c) the details of pending works under PWD of which tenders were awarded in respect of Village Panchayats of Rivona, Netravali, Vaddem-Curti, Bhati, Uguem and Sanguem Municipal area for the years 2015-2016, 2016- 2017 and 2017-2018 till date?

#### SHRI PRASAD GAONKAR

# WORK OF CODING ROADS IN THE STATE

- 62. WILL the Minister for Public Works be pleased to state:
  - (a) whether the work of coding roads by PWD has been completed for the whole State:
  - (b) if not, the details of the Constituencies in which the work of coding roads has been completed;
  - (c) the time frame by which the coding process of roads of whole State will be completed;
  - (d) furnish e copy of the codified road maps of the Constituencies the work has been completed;
  - (e) whether the codified maps are provided on the websites of the PWD; and

(f) furnish copy of the work order/notification/direction of the Government to undertake the codification?

#### SHRI PRASAD GOANKAR

## LAND ACQUIRED BY HOUSING BOARD AT GOGOL MARGAO

- 63. WILL the Minister for Vigilance be pleased to state:
  - (a) the status of the Vigilance case involving the dropping of acquisition of Housing Board acquired land for MIG and LIG at Gogol Housing Board Fatorda/Margao (chalta 27, PTS 245);
  - (b) the action taken against the owner and purchaser of the said land, as the fraudulent sale of the said land had taken place one year before the same was dropped by the Housing Board;
  - (c) whether investigation is being carried out to check whether the whole act of acquisition of the said land was undertaken so that the zoning of the said land could be changed from agriculture to settlement and then later the same could be sold to a developer;
  - (d) whether investigation has been initiated in all land acquisition processes which were acquired and dropped in the last 5 years; if so, the details thereof;
  - (e) the action the Government intends to take against the illegal act and all the individuals involved; and
  - (f) whether the Chairman and Board Members were named in the FIR and if not, the reasons therefor?

#### SMT. JENNIFER MONSERRATE

# **PURCHASE OF NEW KTC BUSES**

- 64. WILL the Minister for Transport be pleased to state:
  - (a) whether the Government has purchased any buses for KTC from 01.03.2017 till date;
  - (b) the details of the number of buses purchased, make and cost; and
  - (c) the details of routes awarded to the new buses?

#### SMT. JENNIFER MONSERRATE

# KTC BUS STAND IN THE STATE

- 65. WILL the Minister for Transport be pleased to state:
  - (a) the details of the number of KTC Bus Stands in the State;

- (b) whether the Government has sufficient man power/technical staff to maintain the Bus Stands; and
- (c) the details of KTC technical staff involved in the maintenance of these Bus stands?

#### SMT. JENNIFER MONSERRATE

## NEW DRIVERS/CONDUCTORS FOR KTC

- 66. WILL the Minister for Transport be pleased to state:
  - (a) whether the Government has appointed new drivers/conductors for KTC;
  - (b) if so, the number of each recruited from 01.03.16 till date; and
  - (c) the details such as names and addresses of the candidates?

## SMT. JENNIFER MONSERRATE

# **ACCIDENT PRONE ZONES IN THE STATE**

- 67. WILL the Minister for Public Works be pleased to state:
  - (a) whether the Government has identified any Accident Prone Zones in the State;
  - (b) if so; the details of the Zones; and
  - (c) the action the Government has taken to overcome such problems?

#### SMT. JENNIFER MONSERRATE

# **FUNDS ALLOTTED TO KADAMBA TRANSPORT CORPORATION**

- 68. WILL the Minister for Transport be pleased to state:
  - (a) the total funds allotted to Kadamba Transport Corporation from 1-4-2017 till date; and
  - (b) the total funds utilized as on date?

## SMT. JENNIFER MONSERRATE

# REVENUE COLLECTED FROM TRANSPORT DEPARTMENT

- 69. WILL the Minister for Transport be pleased to state:
  - (a) the RTO office-wise details of total revenue collected from Transport Department for 2015-2016 till date in the State;
  - (b) whether the above revenue is used for transport infrastructure; and
  - (c) if so, the details of the infrastructure developed by the Government from March 2017 till date?

#### SMT. JENNIFER MONSERRATE

# **BALRATH BUSES PROVIDED TO SCHOOLS**

70. Transferred to Education to be replied as Unstarred LAQ No. 107 on 31.7.2018.

## SMT. JENNIFER MONSERRATE

## CCTV CAMERAS INSTALLED IN R.T.O OFFICES

- 71. WILL the Minister for Transport be pleased to state:
  - (a) whether the Government has installed CCTV cameras in R.T.O offices;
  - (b) if so, the details of the number of cameras and offices;
  - (c) if not; the reasons therefore; and
  - (d) the time frame by which all the Government R.T.O offices will come under CCTV cameras surveillances?

#### SHRI ANTONIO FERNANDES

## **CLEANING OF RIVER SAL**

- 72. WILL the Minister for Ports be pleased to state:
  - (a) the time frame by which River Sal will be cleaned;
  - (b) whether the Government will save and clean the river; and
  - (c) if so, the steps the Government has taken or intends to take to clean the river?

## SHRI ANTONIO FERNANDES

# **DUMPING OF GARBAGE IN RIVER**

73. Re-transferred to Water Resources and replied as Unstarred LAQ No. 81 on 26.7.2018.

#### SHRI ANTONIO FERNANDES

## PUBLIC TRANSPORT SYSTEM IN THE STATE

- 74. WILL the Minister for Transport be pleased to state:
  - (a) whether it is a fact that public transport system in the State is poor in terms of availability and reliability which forces people to use their own means of transport causing congestion and wastage of fuel; and
  - (b) the measures the Government intends to take to remedy this situation?

#### SHRI ANTONIO FERNANDES

# PARKING SPACE AT TIVIM RAILWAY STATION

- 75. WILL the Minister for Transport be pleased to state:
  - (a) whether there is need to have a large parking space outside Tivim (Sirsaim) Railway Station to accommodate more public vehicles and also a tourist counter to ease the hardships faced by commuters; and
  - (b) if so, the action the Government intends to ease this situation with details?

#### SHRI ANTONIO FERNANDES

## STEPS TAKEN BY THE GOVERNMENT TO DEAL IN TRADE IN GOA

- 76. WILL the Minister for Home be pleased to state:
  - (a) whether it is a fact that this State has become a haven for persons dealing in narcotics;
  - (b) if so, the action taken by the Government to curb the drugs trade in the State;
  - (c) the number of persons arrested in the last three years with details such as the quantity and type of substance confiscated; and
  - (d) the number of persons acquitted and the number of persons imprisoned?

#### SHRI ANTONIO FERNANDES

## REQUIREMENT OF FORENSIC LABORATORY IN THE STATE

- 77. WILL the Minister for Home be pleased to state:
  - (a) whether the Government is aware that there is an urgent need to have Forensic Laboratory in the State; and
  - (b) the number of cases that are sent to forensic laboratories out of the State with details of the contents that are sent for testing along with case numbers, name of the laboratory and amount spent on each analysis during past three years and the number of reports were still awaited?

#### SHRI NILESH CABRAL

## ECO BUSES PROCURED BY THE KTCL

- 78. WILL the Minister for Transport be pleased to state:
  - (a) the number of Eco buses procured by the KTCL;

- (b) the type of fuel used by these buses, the total monthly requirement of KTCL per bus;
- (c) the dealer and place from where the fuel is procured for these buses with details of the name and address of the supplier and rate per unit; and
- (d) the date these buses have been introduce and the total quantity of fuel purchased till date?

#### SHRI NILESH CABRAL

## PERMISSION /LEASES GIVEN BY THE MORMUGAO PORT TRUST

- 79. WILL the Minister for Ports be pleased to state:
  - (a) whether any permission /leases have been given by the Mormugao Port Trust to Vedanta for building/renovation/construction/change of use of any berths at Mormugao or to any company besides JSW and Adani:
  - (b) if so, the date of permission given and the purpose of lease;
  - (c) the number of Berth given to the said Company, the period for which leased:
  - (d) the quantum of coal that will be handled by said Company at the Berths;
  - (e) whether any investment is made by MPT or by the said Company for any machinery or plant or modification at the said Berths with details?

#### SHRI NILESH CABRAL

# **CASE AGAINST PWD OFFICIAL**

- 80. WILL the Minister for Home be pleased to state:
  - (a) whether the Police Department is investigating any case against PWD officials or higher ups or contractors for faulty or fraudulent tender procedures for tenders issued during the period from 2007 to 2012;
  - (b) if so, the details of the persons against whom the investigations are on;
  - (c) the details of the nature of fraud or faulty procedure adopted which warrant an investigation;
  - (d) the present status of the investigation and whether and whether any FIR or cases have been lodged against the accused in the above said investigation;
  - (e) whether the Police had sought the help of any Chartered Accountants during the course of investigation; and

(f) if so, furnish a copy of the finding of the Chartered Accountant?

#### SHRI NILESH CABRAL

# **LAND FILLING AND HILL CUTTING ACTIVITIES**

81. Transferred to Town and Country Planning to be replied as Unstarred LAQ No. 92 on 30.7.2018.

#### SHRI WILFRED D'SA

## PRIVATE FORESTS IN NUVEM CONSTITUENCY

- 82. WILL the Minister for Forests be pleased to state:
  - (a) the details of survey conducted of Private Forests in Nuvem Constituency;
  - (b) furnish the copy of report and findings;
  - (c) whether the private forest areas are demarcated; if so, the details thereof;
  - (d) if not, the reasons for not conducting survey and demarcation;
  - (e) the copy of survey plan showing the demarcation of private forests in Nuvem Constituency;
  - (f) whether the Government has sent any notice to the owners of the property provisionally identified as private forests by South Goa Forest Division Committee;
  - (g) if so, the copy of letter and if not, the reason the owner was not informed before the identification of Private Forest; and
  - (h) the criteria adopted to identify Private Forests?

## SHRI WILFRED D'SA

# TENDERS ALLOTTED IN NUVEM CONSTITUENCY

- 83. WILL the Minister for Public Works be pleased to state:
  - (a) the names of the persons to whom tenders have been allotted in Div. IX (PHE) from 01/01/2015 till date in Nuvem Constituency with details such as
    - i) copy of work order, date of work order, time frame by which works will be completed and details of pending works;
    - ii) the details of bills paid against each work order along with copy of M.B.;
    - iii) the details of works tendered but not completed for more than 5 years;

- iv) the details of 10 MLD plant constructed in Verna with copy of the work order, MB and bill recorded;
- v) the details of use of water from 10 MLD plant at Verna;
- vi) furnish copy of quality of work executed; and
- vii) the details of pipes laid, length and size of the pipes?

## SHRI WILFRED D'SA

## DEVELOPMENT OF RING ROAD AT BETALBATIM

- 84. WILL the Minister for Public Works be pleased to state:
  - (a) the details of land acquired for development of Ring road at Betalbatim with date of acquisition, survey number, area and date of possession;
  - (b) whether any illegal structure exists in this acquired land;
  - (c) whether the land acquired is demarcated; if so, date of demarcation and if not, reasons therefor;
  - (d) whether estimate was prepared for development of ring road at Betalbatim junction with status of the file;
  - (e) whether any cases are pending in the District Court pertaining to illegal structure in acquired property;
  - (f) whether Government can rehabilitate such illegal structures; and
  - (g) if so, the details of approval if any?

#### SHRI WILFRED D'SA

# WORK UNDERTAKEN/ESTIMATES PREPARED BY R.D.A. SOUTH

- 85. WILL the Minister for Rural Development be pleased to state:
  - (a) the details of works undertaken/estimates prepared by R.D.A. South from 01/04/2015 till date;
  - (b) the date of tender and cost;
  - (c) whether works tendered have been completed; if so, the date of completion;
  - (d) the details of works in progress;
  - (e) the details of schemes by RDA;
  - (f) the details of funds available with RDA;
  - (g) the details of unutilized funds in RDA; and
  - (h) the measures the Government has taken to promote agriculture under NREGA?

#### SHRI RAJESH PATNEKAR

## CASES REGISTERED UNDER PREVENTATION OF CORRUPTION ACT

86. WILL the Minister for Home be pleased to state the complete in-depth details of the cases registered under Prevention of Corruption Act in the State since 1-6-2017?

#### SHRI RAJESH PATNEKAR

# **CCTV SURVEILLANCE IN THE STATE**

- 87. WILL the Minister for Home be pleased to state:
  - a) whether the Government is considering/has proposed installation/use of CCTV surveillance circuit in the State; if so, the details thereof;
  - (b) whether any CCTV surveillance for the purpose of safety and security of the general public is in the control of the Government; if so, details thereof;
  - (c) the number of CCTV cameras installed across the State for the purpose of security;
  - (d) whether there are any pending proposals with the Government or by the Department for installation of CCTVs; if so, the details thereof; and
  - (e) whether the use of CCTV assists the Government in maintaining law and order and security in the State?

#### SHRI RAJESH PATNEKAR

## **NEW FIRE STATION AT BICHOLIM**

- 88. WILL the Minister for Home be pleased to state:
  - (a) the present status of the proposed new Fire Station in Bicholim Town;
  - (b) whether any place has been identified, land acquired for the construction of the new Fire Station:
  - (c) the details of the fire tenders and other vehicles with the Bicholim Fire Station; and
  - (d) the details of the sanctioned strength of staff and actual strength at Bicholim Fire Station?

#### SHRI RAJESH PATNEKAR

## MONITORING THE RIVER WATER QUALITY

89. WILL the Minister for Environment be pleased to state:

- (a) whether the river water in the State is regularly checked and their water quality monitored /analysed with details;
- (b) the details of such monitoring last carried out and the result of the same;
- (c) whether the results obtained are as desired and fit within the limits prescribed by the Competent Authority with details thereof; and
- (d) the details of the various qualitative and analytical tests that are carried out to check the quality of the river water?

#### SHRI TICLO GLENN SOUZA

## **SCHEMES OF RDA**

- 90. WILL the Minister for Rural Development be pleased to state:
  - (a) the number of schemes executed by RDA;
  - (b) the details of the projects completed under RDA with name of work, name of Constituency, amount sanctioned and cost of the project;
  - (c) the details of the on-going works under the schemes;
  - (d) the number of applications received under each scheme; and
  - (e) the number of applications sanctioned and number of applications pending with reasons for pendency?

#### SHRI TICLO GLENN SOUZA

# **SOLAR ENERGY POLICY**

91. Transferred to Non-conventional Sources of Energy to be replied as Unstarred LAQ No. 105 on 31.7.2018.

## SHRI TICLO GLENN SOUZA

# DRUGS/HUMAN TAFFICKING CASES REGISTERED

- 92. WILL the Minister for Home be pleased to state:
  - (a) the number of drug cases registered during the last two years with details such as date of offence, the total quality seized, value of contraband item and present status of the cases; and
  - (b) the number of cases registered of human trafficking and flesh trade activities in last two years?

#### SHRI PRAVIN ZANTYE

# NEW BYPASS ROAD FROM SASTHIWADA TO TIKHAZAN JUNCTION IN MAYEM

- 93. WILL the Minister for Public Works be pleased to state:
  - (a) whether there is any proposal for constructing a bypass road from Sasthiwada to Tikhazan Junction in V.P. Mayem-Vaiguinim;
  - (b) whether the necessary land has been acquired for the project; and
  - (c) if so, the present status of the same with details?

#### SHRI PRAVIN ZANTYE

# GROUND LEVEL RESERVOIR REQUIREMENT FOR MAYEM CONSTITUENCY

- 94. WILL the Minister for Public Works be pleased to state:
  - (a) whether the Government is aware that there is a shortage of Ground Level Reservoir on hill for supplying adequate drinking water to all people specially those staying in upland areas in different villages of Mayem Constituency;
  - (b) if so, whether there is any proposal for construction of more GLRs in Mayem Constituency with details;
  - (c) whether the Government is aware of the existing water storage tanks in Maulinguem and Kudchirem Villages are in a dilapidated condition and are badly maintained; and
  - (d) if so, the steps taken by the Government to repair and maintain the tanks hygienically?

#### SHRI PRAVIN ZANTYE

# NEW WATER PIPELINE FOR DIFFERENT PANCHAYATS IN MAYEM CONSTITUENCY

- 95. WILL the Minister for Public Works be pleased to state:
  - (a) whether the Government is aware that the existing water pipeline at Piligao, Mayem, Ona- Maulinguem, Kudchirem, Narve and Sarvan-Karapur Village Panchayats in Mayem Constituency are more than 25 years old;
  - (b) if so, whether the Government intends to change the existing pipeline with a new one of a wider diameter;
  - (c) if so, the details of the action taken in this connection along with present position of estimates, etc.; and

(d) the details of steps taken to provide water supply to (i) Piligao-Mathwada, Bagwada, Sarmanas-Newwada, (ii)Mayem-Shrada Colony, Gosaviwada, Thirthbag, Poira-Shikeri, Mayem Panchayat to Tikhazan junction, (iii)Kudchirem-Dhatwada, Paltadwada, Naiguinim, Dhangarwada, (iv)Maulinguem- Mayekarwada, Naikwada, (v)Vathadev near Shetye Rolling Mill, Vavti and Govind Nagar and the settlement areas in V.P. in Mayem Constituency?

#### SHRI CLAFASIO DIAS

## **PWD WORKERS**

96. WILL the Minister for Public Works be pleased to state the number of PWD workers in Cuncolim Constituency?

#### SHRI CHURCHILL ALEMAO

## **NH 17 WIDENING**

- 97. WILL the Minister for Public Works be pleased to state:
  - (a) whether the NH 17 is being widened through Ward No.1 Panzorconni of Cuncolim Municipal areas or the Express way is passing through the old proposed plan of RP 2021, which was proposed in 2008- 2009 and parallel to the Konkan Railway or which some other way it has been proposed;
  - (b) the number of houses and plots that are being affected due to the widening of NH17 from the stretch of Sarzora Village to Balli Village of Salcete Taluka; and
  - (c) the details as to the names of the owners of those houses, plots, the survey numbers and the total area owned by them in sq.mts.?

### SHRI NILKANTH HALARNKAR

# **SPECIAL BRANCH OF GOA POLICE**

- 98. WILL the Minister for Home be pleased to state:
  - (a) the sanctioned strength of special Branch of Goa Police and the actual strength at present;
  - (b) the number of personnel attached to Special Branch and are posted in their home town with details such as the names of Police and location;
  - (c) the number of days the Special Branch has submitted a nil report in the first half of the year 2018; and
  - (d) the status of SOP for tenant verification?

#### SHRI ISIDORE FERNANDES

# WORKS UNDERTAKEN IN CANACONA CONSTITUENCY

- 99. WILL the Minister for Public Works be pleased to state:
  - (a) the number of works undertaken by the Government from 1-3-2017 till date in Canacona Constituency;
  - (b) the details of works undertaken through Water Supply Department, Roads and Highways in Canacona Constituency;
  - (c) the names of works undertaken, estimated cost and tender cost;
  - (d) the names of the agencies that were awarded the works;
  - (e) the number and names of works that are in progress; and
  - (f) the time frame by which the works will be completed?

#### SHRI ISIDORE FERNANDES

# ISSUE OF CHALLANS TO HEAVY VEHICLES ON NATIONAL HIGHWAYS

- 100. WILL the Minister for Transport be pleased to state:
  - (a) whether Government is aware that heavy vehicles/ trucks from other States are issued Challans on National Highway for not possessing proper documents;
  - (b) whether the trucks/heavy vehicles not possessing the required documents can be seized at the entry point itself according to traffic Rules;
  - (c) if so, the reasons for these trucks/heavy vehicles not being issued challans at the entry point(State Border Check Post) itself preventing heavy traffic movement on National Highways;
  - (d) the number of vehicles that are seized; and
  - (e) the action Government intends to take in the matter?

#### SHRI ISIDORE FERNANDES

# <u>DEPLOYING OF TRAFFIC PERSONNEL IN CANACONA</u> <u>CONSTITUENCY</u>

- 101. WILL the Minister for Home be pleased to state:
  - (a) whether traffic personnel are deployed only on the National Highways;
  - (b) if not, whether Government is aware that traffic personnel are never deployed on the interior village roads;

- (c) if so, the details of challans/ fines issued for violations on interior roads of Canacona Constituency;
- (d) if not, the reasons for not deploying traffic personnel on interior roads; and
- (e) whether there is any provisions in the Traffic Act stating that traffic personnel shall not be deployed on interior/village roads?

## SHRI ISIDORE FERNANDES

## POLICE PERSONNEL POSTED AT CANACONA POLICE STATION

102. WILL the Minister for Home be pleased to state:

- (a) the number of police personnel posted at Canacona Police Station in Canacona Constituency;
- (b) the details such as name, address, designation and the number of years working at place of posting;
- (c) whether there is any provision/ Rule for the employees to work at same place for many years;
- (d) if so, the details thereof;
- (e) whether there is any reshuffle of police personnel for last two years;
- (f) if so, provide details thereof; and
- (g) if not, whether the Government has any plan to reshuffle police personnel from one station to another?

## SHRI ISIDORE FERNANDES

# WORKS UNDERTAKEN THROUGH NREGAS IN CANACONA CONSTITUENCY

103. WILL the Minister for Rural Development be pleased to state:

- (a) the Panchayat-wise details of the number and name of works undertaken through NREGA by the Government in Canacona Constituency from 1-1-2016 till date;
- (b) the expenditure incurred on all the works in Canacona Constituency;
- (c) the names of the employees posted in Canacona Constituency along with their designation;
- (d) the number of years each employee has been working at the place of posting;
- (e) the details of funds allotted Panchayat -wise from 1-1-2017 till date?

#### SHRI ISIDORE FERNANDES

## **DREDGING OF MOUTH OF RIVER GALGIBAGA**

- 104. WILL the Minister for Ports be pleased to state:
  - (a) whether Government has received any letter from the Hon'ble MLA regarding dredging of the mouth of River Galgibaga in Canacona Constituency;
  - (b) if so, the status of action taken till date; and
  - (c) the time frame by which the work of dredging will be executed?

#### SHRI ANTONIO FERNANDES

# PRESENT STATUS OF E-WASTE IN STATE OF GOA

- 105. WILL the Minister for Environment be pleased to state:
  - (a) Whether the Government is aware of the increase in e-Waste in Goa; and
  - (b) If so, the steps taken by the Government to dispose the same with the details thereof?

#### SHRI RAJESH PATNEKAR

# **QUALITY CHECKS ON HELMET**

106. Retransferred to Legal Metrology and replied as Unstarred LAQ No. 71 on 26.7.2018.

#### SHRI ALEIXO REGINALDO LOURENCO

# NATIONALISATION OF RIVERS

- 107. WILL the Minister for Ports be pleased to state:
  - (a) furnish all correspondence and file noting regarding reports, consent etc submitted by Water Resources to bring 6 rivers of Goa under Indian Waterways Act;
  - (b) furnish the list of all proposals for projects under Indian Waterways Act, 2016 along with 6 Goan rivers which are pending or have been given NOC or approval by WRD along with the status of these proposals;
  - (c) whether any State required to give their objection and reason thereof to the proposal of the Central Government; and

(d) furnish the details whether any study was conducted on the national river and did EIA study show any river not fit for National Waterways?

#### SHRI WILFRED D'SA

## **DESILTING OF RIVER SAL**

108. WILL the Minister for Ports be pleased to state:

- (a) the details of encroachment done in River Sal;
- (b) the details of silt accumulated in River Sal, village wise;
- (c) whether the Government has tendered the works to desilt River Sal, if so, the details thereof;
- (d) whether the Government will desilt River Sal from Verna to Nuvem, if so, the copy of test reports; and
- (e) whether River Sal is polluted due to flow of sewerage, if yes, the details thereof with action the Government has taken to control the flow of sewerage in River Sal?

#### SHRI RAJESH PATNEKAR

# SKILL DEVELOPMENT

109. WILL the Minister for Rural Development Agency be pleased to state:

- (a) the details of the projects/programmes that are being conducted by the Department under Deen Dayal Upadhyay Grameen Kaushal Yojana;
- (b) the details of such programmes with the amount sanctioned;
- (c) if not, the reasons therefor;
- (d) the total number of people who have benefitted under this scheme since its inception;
- (e) the details of places where these programmes are conducted;
- (f) whether job placements are provided to the participants, once they have completed the course; if so, the details thereof;
- (g) the names of Central Government Schemes related to skill development that are run by the Department; and
- (h) the details with the number of people enrolled for each such scheme, amount sanctioned and job placements?

#### SHRI WILFRED D'SA

## **DETAILS OF CONFISCATED BEEF**

- 110. WILL the Minister for Home be pleased to state:
  - (a) the details of beef confiscated from 1.4.2017 till date;
  - (b) the details of vehicle number, name of the driver, quantity of beef, date of offence and when was the confiscated beef destroyed;
  - (c) the details of confiscated beef checked Report from 1.4.2017 till date;
  - (d) the details of date of offence, quantity of beef, date of report and furnish copy of report;
  - (e) the details of beef destroyed from 1.4.2017 till date;
  - (f) the names of doctors who were authorised to destroy the beef, furnish copy of the Authority letter; and
  - (g) the methods used by doctors to check the confiscated beef?

### SHRI CHANDRAKANT KAVLEKAR

## **CONSTRUCTION OF BRIDGE CONNECTING PARODA AND AVEDEM**

- 111. WILL the Minister for Public Works be pleased to state:
  - (a) whether the Government has undertaken the construction of bridge connecting Paroda and Avedem on Kushavati River in Quepem Constituency;
  - (b) if not, the steps taken by the Government to solve the problem of overflow of water in rainy season at Avedem Paroda Bridge and the road from Parvati junction to Avedem Paroda Bridge;
  - (c) if so, furnish details of estimated date and amount, administrative approvals, expenditure sanction and date of tender; and
  - (d) furnish the present status of the above work and the timeframe by which above work will be started?

#### SHRI NILKANTH HALARNKAR

# REPORT OF RTO OFFICER

- 112. WILL the Minister for Transport be pleased to state:
  - (a) the educational qualification of M.V.I. Minesh Tar at the time of joining the Transport Department; the details permission taken for pursuing further studies by the above mentioned officer since last ten years;

- (b) the educational certificates of further studies pursued by the officer to whom permission was grant and the same was submitted in the department;
- (c) the details of each posting (location and post held) of the said officer since joining the department;
- (d) the details of the number of times study leave was granted;
- (e) number of leave was obtained for more than a week with reasons; and
- (f) whether any enquiry is in progress on the said officer, if so, the name of the investigation officer along with designation and Department?

ASSEMBLY HALL, PORVORIM, GOA. 27 JULY 2018 N. B. SUBHEDAR SECRETARY